

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3330

ANSWERED ON:24.08.2006

CONSTRUCTION OF RAILWAY OVERBRIDGE AT NH NO.93

Diler Shri Kishan Lal

**Will the Minister of RAILWAYS be pleased to state:**

- (a) Whether the construction of a railway overbridge at National Highway No.93 near Mathura-Kasganj railway line/Hathras city is being demanded by the people for the last few years;
- (b) If so, whether a proposal from the Government of Uttar Pradesh for the construction of said overbridge has been received by the Railways;
- (c) If so, the time by which the said proposal is likely to be approved; and
- (d) If not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (d): No, Sir. No formal demand has been received from the State Government for construction of Road Over Bridge (ROB) at the said location. However, a Level Crossing (LC) No. 309 Special on Hathras City- Mursan section exists with traffic density of 1,52,096 Train Vehicle Units (TVUs), qualifying for replacement by ROB on cost sharing basis but no proposal has yet been received from the State Government for ROB in lieu of it. Railways undertake construction of ROB/RUBs (Road Under Bridge) in lieu of existing busy LCs on cost sharing basis if the traffic density at the LC is one lakh or more TVUs

(TVU - A unit obtained by multiplying the number of trains with the number of road vehicles passing over the level crossing in 24 hours), otherwise on deposit terms. Proposals in both cases have to be sponsored by State Government duly fulfilling certain preliminary pre-requisites required under extant rules.